wooden sleepers from Jammu and Kashmir State Government;

- (b) if so, the total value of the sleepers to be purchased;
- (c) the number of sleepers which have so far been purchased;
 - (d) the value of the sleepers; and
- (e) the nature of the facilities provided or to be provided to timber merchants in this regard?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

- (b) In all, 9 lakh wooden sleepers will be purchased from Jammu & Kashmir State Government from 1.1.58 to 31.12.59 and their total value would be approximately Rs. 1.8 crores.
- (c) About 4 lakhs of sleepers have been procured from 1.1.58 to 31.3.59.
 - (d) Approximately Rs. 80 lakhs.
- (e) The sleepers are being purchased from Jammu and Kashmir State Government.

Railway Officials

3316. Shri Ram Shanker Lal: Will the Minister of Railways be pleased to state:

- (a) the number of Railway officials employed temporarily through the Union Public Service Commission since 1955;
- (b) the scheme of their promotion and absorption; and
- (c) the progress so far made with the scheme of absorption?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) 479.

(b) Promotion: Temporary Asstt. Officers are eligible for promotion to senior scale posts, if otherwise suitable, on reaching Rs 470, corresponding to the 7th year's pay, in the junior scale.

Absorption: Temporary Asstt. Oncers are eligible for absorption in the permanent cadres,

- if suitable, against a certain number of posts earmarked for them which would otherwise be filled by direct recruitment.
- (c) Recommendations have been received from the Railways and are under consideration, in consultation with the U.P.S.C.

CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 955

The Deputy Minister of Railways (Shri Shahnawas Khan): With your permission, Sir, I beg to lay a statement correcting the Reply given on the 4th December, 1958 to part (a) of Unstarred Question No. 955 by Shri Daljit Singh regarding the number of foreigners employed in Railway Workshops.

STATEMENT

Number of Foreigners employed in Railway Workshops at present. 149.

12} hrs.

PAPERS LAID ON THE TABLE

STATISTICAL INFORMATION RE: WORKING OF PREVENTIVE DETENTION ACT

The Minister of State in the Ministry of Home Affairs (Shri Datar): On behalf of Shri G. B. Pant, I beg to lay on the Table a copy of Statistical information regarding the Working of the Preventive Detention Act, 1950 during the period from the 30th September, 1957 to the 31st December, 1958. [Placed in Library, See No. LT-1357/59].

Annual Report of Indian Telephone Industries Private Limited

The Minister of Transport and Communications (Shri S. E. Patil). I beg to lay on the Table, under subsection (1) of section 639 of the Companies Act, 1956, a copy of Annual Report of the Indian Telephone Industries Private Limited for the year 1957-58 along with the audited accounts. [Placed in Library, See N-Lt-1958|59.]